

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No.226 of 1994

This 19th day of April, 1994

Justice
Hon'ble Mr. S.K. Dhaon, Vice Chairman (J)
Hon'ble Mr. B.K. Singh, Member (A)

J.P. Yadav,
Sr. Laboratory Technician,
Department of Histopathology,
Dr. Ram Manohar Lohia Hospital,
New Delhi.

Applicant

By Advocate: None present.

Versus

1. Director General of Health, Services, Nirman Bhavan, New Delhi.
2. Departmental Promotion Committee, represented by Director General of Health Services, Nirman Bhavan, New Delhi.
3. Shri C.B. Choudhary, Department of Bio Chemistry, Ram Manohar Lohia Hospital, New Delhi.

Respondents

By Advocate: Shri D.R. Gupta, for Respondent No.3

ORDER (Oral)

(Mr. Justice S.K. Dhaon, V.C. (J))

The learned counsel for the respondent No.3 has filed an undertaking from the applicant duly attested by the Head of Department of Biochemistry, Ram Manohar Lohia Hospital, stating therein that the applicant has decided to withdraw this application from the Central Administrative Tribunal. Accordingly this application is dismissed as not pressed.

(B.K. Singh)
Member (A)

(S.K. Dhaon)
Vice Chairman (J)